

SL.No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/826/2023 in CP (IB)No.260/9/HDB/2020
NAME OF THE COMPANY	Jeevan Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Shruti Impex
NAME OF THE RESPONDENT(S)	Jeevan Polymers Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/826/2023

This application is filed seeking rectification of the order dated 21.04.2023. The error that occurred in the order according to the submission of the applicant’s counsel is that instead of Rs.22,70,00,000/- it came as Rs.27,70,00,000/-. Recording the said submission of the counsel for the applicant the said modification is allowed. The office shall carry out the modification and issue a modified order.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)